

[Sh K D Sultanpuri]

tary men nor by anybody else, ownership right of that land should be transferred to the persons who are in possession of such land, so that they can cultivate that land. There is a colony of Ex-servicemen in Nahan cantonment whose area is being extended. The Government of India have offered alternative land to the State Government in place of land to be taken for that purpose. I would like to request that the civil population should not be disturbed and they should be allowed to remain there. I would like to say that the civilians living in the cantonment areas should not be harassed. They should be allowed to reap full benefits of crops raised by them on the land in that areas. They should be made owner of that land. Lift drinking water supply scheme and lift irrigation schemes should be formulated to exploit water of the rivers flowing through the hilly areas so that water could be made available throughout the year for plantation in the hilly areas. Survey should be undertaken and the State Government should be asked to submit schemes to the Centre for providing finance for the same, so that Green Revolution may be ushered in hilly areas also. Satluj river flows through our Hilly areas. In fact, Satluj is a river of Himachal Pradesh. Bhakra Dam constructed on this very river. The foundation of this Dam was laid by Pandit Jawahar Lal Nehru. Due to construction of this Dam production of foodgrains increased in Punjab. The people of Hilly areas sacrificed their lives but they did not get due share in it. Himachal Pradesh should get 7.19 per cent royalty of electricity but we are getting 2.19 per cent royalty only on electricity. When the States of Punjab, Himachal Pradesh and Haryana were formed, it was agreed at that time that the Government would give royalty on electricity at the rate of 7.19 per cent but it has so far not been implemented.

SHRI DAU DAYAL JOSHI: Ask them as to under whose regime, this injustice was done? It is the Government which was in power perpetrated this injustice.

SHRI K.D. SULTANPURI: We will be

grateful to the present Government if they do justice to us and rectify the mistakes.

MADAM CHAIRMAN: Please conclude now.

SHRI K.D. SULTANPURI: Recently, there was a hailstorm in Himachal Pradesh. Teams have been sent by the Government in all the places where there has been any kind of natural calamity but no team has so far been sent to Himachal Pradesh. Crops have been destroyed in Himachal Pradesh. There has been heavy loss of life and properties in Sirmour, Hamirpur, Kangra, Bilaspur areas in Shimla and on the upper hilly areas. Funds should be provided to start relief work. Prime Minister should also visit these areas and if he is not in a position to go there he should send one of his Ministers there to assess the damage with the help of State Government. I think that funds should be provided to the State Government at the earliest so that farmers of those areas may get benefit.

I am very grateful to you for giving me time to speak.

[English]

MR. CHAIRMAN: Now, I call upon Mr. Upendra Nath Verma to make a statement.

15.04 hrs.

STATEMENT BY MINISTER

Grant of financial assistance to the families of those who dies due to cyclone in Andhra Pradesh, Tamil Nadu and the Union Territory of Pondicherry

[Translation]

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): Sir, I seek leave of the House to make a

statement regarding grant of financial assistance to the families of those who died due to the recent cyclone in the states of Andhra Pradesh, Tamil Nadu and Union Territory of Pondicherry Honourable Members may recall that I had made a statement in the House yesterday regarding some deaths as a result of this calamity According to the latest figures available with us 72 persons died in Andhra Pradesh 7 persons in Tamil Nadu and 2 in Pondicherry While expressing his deep sympathies and heart-felt condolences to the bereaved families the Deputy Prime Minister and Agriculture Minister has decided to grant Rs 25 000/ in each case of death from the Indian People's Natural Calamities Trust

I would like once again to assure the House that the Government of India is keeping close watch on the situation and will render all possible assistance as and when required by the affected State Governments

15.06 hrs

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Ministry of Water Resources
 and
 Ministry of Agriculture-*CONTD*

[*Translation*]

MR CHAIRMAN Mr Surya Narayan Yadav please make your submission in five minutes

SHRI SURYA NARAYAN YADAV (Saharsa) Madam Chairman you have given me five minutes time to speak but I hope that you will increase it at your own because I hail from Bihar where flood causes havoc every year and also causes heavy loss to the farmers

Just now an hon Member Shri Raj Mangal Mishra was saying that any bare footed and scanty clothed person was bound

to be either a farmer or a labourer In my view not even a single useful scheme has been formulated till now for the farmers in this country If the farmers are being neglected anywhere in the world it is in India and India alone Till now consolidation of land was not completed Nor could categorisation of land was done anywhere in the country This indicates how much importance the Congress Government had given to the farmers The Congress Party has ruled the country for about 45 years and by giving slogans of socialism they have cheated labourers and farmers Now the Janata Dal has promised in its election manifesto that loans of the farmers upto Rs 10,000 would be waived But they have added ifs and buts to this pledge I would like to say it emphatically that if Janata Dal announces to waive loans they should remove ifs and buts from it and waive the loans of the farmers upto Rs 10,000 without laying any condition

So far as the question of irrigation is concerned I would like to tell about the data furnished by the officials Our Project officials fill up the data about the agriculture production while sitting in block offices and according to that data Government have to make arrangement in the respective areas In our country physical counting of live stock is not done and only estimated figures are furnished to the Government Similarly information about agriculture is also furnished while sitting at home and on the basis of information so collected dates are prepared by the State Governments and Central Government and same is laid on the Table of the House That would not help farmers in any way in their upliftment So long as the farmers, who consist of 80 per cent of our population are not economically sound, you cannot make the country strong

I have been allotted five minutes time so now I would like to come to Water Resources Water resources is a subject about which I have heard that where water resources are available in abundance, agriculture crops are planned there accordingly We have also heard that it is India alone which experiences both food as well as